

# **DIRECTORATE OF INFRASTRUCTURE**

## **A. About the Directorate**

### **Functions**

The Directorate of Income Tax (Infrastructure) was created vide Notification No.4/2005 dated 21.11.2005.

The primary functions performed by the Directorate are:-

- (i) Acquisition of land for construction of office and residential buildings.
- (ii) Construction of office and residential buildings.
- (iii) Purchase of office and residential buildings.
- (iv) Hiring of office premises.
- (v) Repairs, renovation and other minor works related to the Departmental buildings.

The Directorate also looks after other infrastructure requirements such as vehicles, telephone, laptops etc.

The individual proposals received from various CCsIT on the above subjects are examined by this Directorate and placed before the Competent Authority for Administrative Approval and Expenditure Sanction. In addition, the Directorate formulates budget proposals for purchase of office and residential accommodation and attends to all matters related to the functions mentioned above.